

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Income-tax Assesseees

234. DR. MOHD. HASHIM KIDWAI: Will the Minister of FINANCE be pleased to state:

(a) what was the total number of Income-tax assesseees in the country as on 31st March, 1985 and 1986; and

(b) how many of them were in the income group ranging between Rs. 30,000 and 50,000, between Rs. 50,000 and Rs. one lakh, between Rs. one lakh and Rs. five lakhs and above rupees five lakhs during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The total number of Income-tax assesseees in the country as on 31st March, 1985 was 49,37,657. The break up of the assesseees according to different income groups as maintained by the Income-tax Department is as under:—

(i) Below taxable limit	12,20,520
(ii) Above taxable limit but upto Rs. 25,000.	21,90,678
(iii) Between Rs. 25,001 and upto Rs. 50,000.	10,53,536
(iv) Between Rs. 50,001 and upto Rs. 1 lakh.	3,83,365
(v) Between Rs. 1 lakh and Rs. 5 lakhs.	82,887
(vi) Above Rs. 5 lakhs.	6,671

The statistics maintained by the Department does not indicate the number of income-tax assesseees in the income group of Rs. 30,000 and Rs. 50,000.

The information regarding the number of income-tax assesseees as on 31st March, 1986 and their break up according to the income groups indicated above is being collected and will be laid on the Table of the House as soon as it is received.

Reliance Loan Mela

235. SHRI KAILASH PATI MISHRA:

SHRI SHANKER SINH VAGHELA:

SHRI ASHWANI KUMAR:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to reports published in the 'Indian Express' of May 15, 16 and 17 last regarding "Reliance Loan Mela";

(b) if so, whether investigations have been made as to ascertain the numbers of banks involved and the loans in India and abroad advanced against shares or otherwise;

(c) what was the purpose for which loans were advanced and whether these loans were actually used;

(d) whether some loans were used for purchasing the Reliance shares boosting them in the market; and

(e) what are the findings on the above counts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (e) [Vide answer to the starred question 62(a) to (c) supra]

Profit/Loss Accounts of Public Sector Hotels

236. SHRI KAILASH PATI MISHRA:

SHRI SHANKER SINH VAGHELA:

SHRI ASHWANI KUMAR:

Will the Minister of TOURISM be pleased to state:

(a) what are the details of profit/loss accounts of the public sector hotels during the Sixth Plan period and thereafter;

(b) how do they compare with the same category of hotels in the private sector; and

(c) what is the average occupancy rate in the 5-Star public sector hotels at present and how does it compare with that in the private sector?

THE MINISTER OF TOURISM (SHRI MUFI MOHD. SYED): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Attacks on the Capitals of Zambia, Zimbabwe and Botswana by the Security Forces of South African Regime

237. SHRI KAILASH PATI MISHRA:

SHRI SHANKER SINH VAGHELA:

SHRI ASHWANI KUMAR:

SHRI KALPNATH RAI:

SHRIMATI SUDHA VIJAY JOSHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the South African security forces have recently carried out raids in the capitals of Zambia, Zimbabwe and Botswana; if so, what were the casualties;

(b) what is Government's reaction thereto and what is the outcome of the efforts made by the Government of India in this regard through the Commonwealth Organisation;

(c) whether India has taken any action in the matter being the Chairman of NAM; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) On the morning of 19th May, 1986, South African security forces carried out armed attacks on Harare, Gaborone, and Lusaka, the capitals of Zimbabwe, Botswana and Zambia. The raids on Harare and Gaborone were made by ground forces and helicopters and the one on Lusaka by the South African Air Force. Two persons in Lusaka and one in Gaborone are reported to have been killed and a few persons are reported to have been woun-

ded. Several buildings were damaged in the attacks on the three capitals.

(b) to (d) The Government of India views this aggression as part of the South African racist regime's attempts to destabilise neighbouring sovereign states on the pretext of pre-empting attacks on it by Liberation Movements. Government also sees the attacks as a thinly-veiled act of intimidation of Zimbabwe which is to host the next Non-Aligned Summit. India, at the request of the African Frontline States, convened an urgent meeting of the Non-Aligned Coordinating Bureau at New York on 22nd May which condemned the attacks and called for comprehensive mandatory sanctions. India also participated in the UN Security Council discussions on the issue. A Non-Aligned Resolution calling for mandatory sanctions against the Pretoria Regime was vetoed by USA and UK. Need for action by the international community against the Government of South Africa for its acts of repression against the majority community of South Africa and its acts of aggression against its neighbours will be the main subject of discussion at the forthcoming limited meeting of Commonwealth Heads of Government in London. It will also be given serious consideration at the Non-Aligned Summit at Harare.

Dissociation from Commonwealth

238. SHRI M. S. GURUPADA-SWAMY:

PROF. C. LAKSHMANNA:

SHRI B. SATYANARAYAN REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have taken a decision to quit Commonwealth;

(b) if so, the reasons therefor; and

(c) whether the decision has been influenced by Britain's refusal to accept sanctions against South Africa?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS